

12.47 hrs.

## MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 11th August, 1969, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Code of Civil Procedure (Amendment) Bill, 1968 :

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill further to amend the code of Civil Procedure, 1908, be extended upto the last day of the Seventieth (November—December 1969) Session of the Rajya Sabha."

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CORRECTION OF ANSWER TO S. Q.  
NO. 960 RE. INVESTMENT IN  
OPHTHALMIC GLASS PROJECT,  
HYDERABAD, ETC.

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : While giving information regarding total investment in the Ophthalmic Glass Project, Durgapur in reply to Part (a) of Starred Question No. 960 dated the 8th April, 1969, I have indicated Rs. 409 lakhs as total investment in that project. The correct figure of investment is Rs. 407 lakhs.

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## RE : CALLING ATTENTION NOTICES

(Query)

SHRI JYOTIRMOY BASU (Dimond Harbour) : In this National Instrument Factory because of the wrong attitude taken by the Central Government, there was a deadlock between the employers and the employees. We would like the Minister to tell us what is the present situation.

MR. SPEAKER : Please give separate

notice. How can it arise here ? Let us take the next item on the agenda.

SHRI JYOTIRMOY BASU : The employees of the National Library in Calcutta have gone on strike. Why I am mentioning this now is because, last week I had given a Calling Attention Notice twice, but they were disallowed. Will you kindly ask the Education Minister to make a statement and apprise the House as to the present situation ?

MR. SPEAKER : I will examine it myself and then decide.

श्री जार्ज फरनेन्डीज (बम्बई-दक्षिण) : तारापुर के बारे में भी मैं कहूँ। वहाँ हमने ऐट-मिक पावर स्टेशन पर 100 करोड़ रुपया लगाया है। महाराष्ट्र सरकार के तरफ से बिजली बन्द हो जाने के कारण पिछले दस दिनों से मामला बिगड़ रहा है। मैंने काल प्रॉपोजन मोशन विषय हुआ है। भ्रम प्राप्त काल प्रॉपोजन स्वीकार नहीं कर सकते तो प्राप्त मिनिस्टर फार पावर को कहें कि वह इसके बारे में बयान दें।

अध्यक्ष महोदय : काल बालीस काल प्रॉपोजन नोटिस थीं। मैंने प्राप्त का काल प्रॉपोजन देखा। जो रूल्स हैं उनके स्ट्रिक्ट इंटरप्रेटेशन करने से यह उममें नहीं आता है। फिर भी मैंने रेलवे मिनिस्टर को लिख दिया कि प्राप्त देख लीजिये।

श्री जार्ज फरनेन्डीज : किसी कारण से काल प्रॉपोजन नहीं हो सकता है तो मंत्री से कहें कि वह बयान दें। यह बहुत गम्भीर मामला है।

SHRI JYOTIRMOY BASU : On the situation in the National Library in Calcutta, I have given a Calling Attention Notice twice last week. They were disallowad. I have given it today again. Please ask them to consider it and give us the information.

MR. SPEAKER : Kindly explain it to me later. I will then have the privilege of meeting you. Otherwise also, it will be a good occasion to meet you.